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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 20/NCLT/AHM/2017
With Madhya Pradesh High Court no. CA 48 of 2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

Name of the Company: V.K Agro Industries Pvt. Ltd.
V.K Art & Design Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VIJAYESH ATRK	ADVOCATE	PETITIONERS	
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2.

ORDER

Learned Advocate Mr. Vijayesh Atrk present for Petitioners.

Affidavit of service of publication and service of notice on statutory authorities filed.

Letter received from Income Tax Authorities filed.

At request list the matter on 02.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of April, 2017.